

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal no. 67 of 2013 &
IA 110 of 2013**

Dated: 02nd December, 2013

Reliance Industries Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter on

18.12.2013.

Pr/rt

(Court Master)